

Injection for Thalassemia

171. KUMARI MAMATA BANERJEE : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether Government's attention has been drawn to the fact that due to rise in prices of medicines, specially the Injection for Thalassemia patients, a large number of patients are facing death; and

(b) if so, the steps taken by the Government to provide reliefs to the poor Thalassemia patients?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SALEEM IQBAL SHERVANI) : (a) and (b). Thalassemia a disorder characterized by defective synthesis of haemoglobin, treated by repeated blood transfusions requiring iron chelation to remove iron overload, is, so far treated with imported Desferal injections as a chelator. Government of India have extended exemption from Customs duty for the import of Desferal injection and the infusion pump. Govt. have also recently permitted the marketing of an oral iron chelator Deferiprone under strict medical supervision. This oral drug is less expensive and the patient's compliance is also better. Indian Council of Medical Research, a Govt. aided institution, supports an Advanced Research Centre at Christian Medical College, Vellore, for curative treatment for Thalassemia. Genetic counselling and prenatal diagnosis during pregnancy to prevent birth of affected children is available at a few centres in the country.

Telephone Services

172. SHRIMATI SUMITRA MAHAJAN : Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the telephone services in Indore (M.P.) have deteriorated during last few years; and

(b) if so, the remedial measures proposed to be taken by the Government in this regard?

THE MINISTER OF COMMUNICATIONS (SHRI BENI PRASAD VARMA) : (a) No., Sir. In last four years, the fault rate of Indore Telephones has decreased from 26.7 faults/100 telephones/month to 18.22 faults/100 telephones/month.

(b) Does not arise

[Translation]

Land Oustees

173. SHRI MAHENDRA SINGH BHATI : Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether compensation has been given to all

those farmers whose land had been acquired for erecting fencing along Indo-Pakistan border; and

(b) if so, the details thereof?

THE MINISTER OF HOME AFFAIRS (SHRI INDRAJIT GUPTA) : (a) and (b). The information is being collected.

[English]

Development of Agriculture

174. SHRIMATI VASUNDHARA RAJE : Will the Minister of AGRICULTURE be pleased to state :

(a) whether the Government propose to pay greater attention to the development of Agriculture;

(b) if so, the schemes proposed to be adopted for different States to increase the agricultural production; and

(c) the details of steps taken to finalise the schemes?

THE MINISTER OF AGRICULTURE (EXCLUDING THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING) (SHRI CHATURANAN MISHRA) : (a) Yes, Sir.

(b) and (c). A list of Central and Centrally Sponsored Schemes being implemented in various states is enclosed as statement. The Schemes for implementation during the Ninth Five Year Plan have still not been finalized.

STATEMENT

List of Central and Centrally Sponsored Schemes implemented in States

S.No.	Name of Scheme
1	2

Agricultural Extension

1. National Agriculture Extension Project-I
2. Strengthening of Agril. Extension Training
3. Participation in National and International Fairs/Exhibitions and Farmers Exchange Programme
4. Production of Agricultural Films
5. National Agricultural Productivity Awards
6. Extension through voluntary Organisations.
7. Women in Agriculture.
8. National Agriculture Technical Project (NATP)

Agriculture Economics & Statistics

9. Agricultural Census Scheme.
10. Crop Estimation Survey of Fruits, Vegetables and Minor Crops/Diagnostic Studies.

1	2
11.	Agro-Economic Research.
12.	Comprehensive Scheme for studying the cost of cultivation of Principal Crops.
13.	Strengthening of Agricultural Statistics and Agricultural Policy Formulation.
14.	Decentralisation of Planning Evaluation of Research Studies.
15.	Strengthening of Central Analytical Unit (CAU) for Cost of Cultivation Scheme.
16.	Improvement of Crop Statistics.
17.	Timely reporting of Estimates of area and production of Principal Crops.
18.	Establishment of an agency for collecting/reporting Agricultural Statistics in Kerala, Orissa and West Bengal.
19.	Assistance to the States in the conduct of Livestock Census.

Seeds

20. Assistance and Investment for seed processing and storage infrastructural facilities to National Seeds Corporation
21. National Seeds Training Centres
22. Transport Subsidy on seeds to National Seeds Corporation/S.F.C.I.
23. Secretariat support to Central Seed Certification Board.
24. Strengthening of Seed Division.
25. Streamline Certified Seeds Production of Improved Identified Crops.
26. National Programme for varietal Development.
27. Integrated Seed Development Programme

Fertilizers

28. National Project and Technology Mission on Development and use of Bio-Fertilizers.
29. Central Fertilizers Quality Control and Training Institute and Regional Laboratories.
30. Data Processing on Computer.
31. Balanced and Integrated Use of Fertilizers.
32. National Project on Development of Fertilizers Use in low consumption Rainfed Areas.

Plant Protection

33. Central Plant Protection Training Institute.
34. Integrated Pest Management.
35. Expansion of Plant quarantine Facilities.

1	2
36.	Expansion and Strengthening of Locust Warning Organisation.
37.	Implementation of the Insecticides Act, 1986 and Regional Pesticides Quality Control Laboratories.

Agricultural Implements and Machinery

38. Farm Machinery Training and Testing Institute in Assam, Madhya Pradesh, Haryana, Andhra Pradesh, Rajasthan and Tamil Nadu.
39. Promotion of Agricultural Mechanisation among Small Farmers.
40. Production of Industrial designs of Agril. Implements.
41. Strengthening of Agril. Engineering Deptt. of State Agriculture Universities

Crop Programmes

42. Integrated Cereal Development Programme-Wheat including minikit programme.
43. Integrated Cereal Development Programmes Coarse cereals including minikit programme.
44. Remote sensing application mission for agricultural application.
45. Integrated Cereal Development Programme-Rice including minikit programme.
46. Sustainable Development of Sugarcane based cropping system Areas
47. Intensive Cotton Development Programme.

Technology Mission on Oilseeds and Pulses (Including H.Q. establishment)

48. Research and Development of Post Harvest Technology in Oilseeds and Pulses.
49. National Oilseeds and Vegetable Oil Development Board.
50. Oil Palm Cultivation in potential States including Oil Palm Development
51. Integrated Cereal Development Programme-Maize
52. Oilseeds Production Programme
53. National Pulses Development Programme.

Rainfed Farming

54. Watershed Development Council
55. National Watershed Development Programme for Rainfed Areas

1	2
Horticulture	
56	National Horticulture Board.
57	Programme of Coconut Development Board.
58	Production and supply of Fruits and Vegetables, Floriculture, Medicinal and Aromatic Plants.
59	Development of Arecanut.
60	Development of Cocoa.
61	Development of Root and Tuber Crops.
62	Development of Betlevine.
63	Development of Mushroom.
64	Development of Bee-keeping in India.
65	Integrated Project for Handling and Marketing of Fruits and Vegetable.
66	Integrated Programme for Development of Spices.
67	Programme for Development of Cashew in India.
68	Promotion of use of Plastics in Horticulture
Crop Insurance	
69	Comprehensive Crop Insurance Schemes
S.F.A.C.	
70	Setting up of Small Farmers Agriculture-Business Consortium (SFAC)
N.D.M.	
71	Natural Disaster Management Programme
Soil & Water Conservation	
72	All India Soil and Land Use Survey
73	Strengthening of Soil Survey Organisation
74	National Land Resources Commission
75	Research Demonstration and Training Centre
76	Grants to DVC for Training Centre at Hazaribagh
77	Strengthening of State Land Use Boards
78	Application of Remote Sensing Technology for Soil Survey
79	Grants to Land Development Corporation and Gandak Area Development Agency under EEC Assisted Project for Reclamation of Alkali Soils in Bihar & U.P.
80	Soil Conservation in the Catchment of River Valley Projects.
81	Integrated Watershed Management in the Catchment of Flood Prone Rivers.

1	2
82.	Reclamation of Alkali Soils.
83.	Control of shifting cultivation
Fisheries	
84.	Integrated Fisheries Project.
85.	Central Institute of Fisheries Nautical and Engineering Training.
86.	Training and Strengthening of Fisheries etc
87.	Fisheries Harbour Facilities at Major Ports
88.	Sample Survey for Inland Fisheries Statistics
89.	Central Institute of Coastal Engineering for Fisheries.
90.	Inland Fish Marketing.
91.	World Bank Assisted Central Project Unit for Shrimp & Fish Culture.
92.	Fresh Water Aquaculture
93.	Fishing Harbour Facilities at minor ports
94.	Development of Brackish Water Fish Farms
95.	Welfare of Fishermen.
96.	Development of Coastal Marine Fisheries
97.	Enforcement of Marine Fishing Regulation Act
Credit	
98.	Centre for International Cooperation & Training in Agriculture/Banking (CICTAB)
99.	Credit Planning and Monitoring
100.	Investment in Debentures of Land Development Banks.
101.	Credit Cooperative Institution in under developed States
102.	Agricultural Credit Stabilisation Fund
103.	Special Schemes for SC/ST
Cooperation	
104.	National Council for Cooperative Training
105.	National Agricultural Cooperative Marketing Federation of India Ltd
106.	Other National Cooperative Federations
107.	Development of Multi-State Cooperative Societies and Strengthening of Cooperation Division
108.	Cooperative Storage Project (NCDC-II and III and EE and development of Cooperative Rural Growth Centres.
109.	Oil seeds Development and Processing Solvent Oil Extraction and mustard Seed Project (under NCDC-III/IDA/EEC assisted)

1	2
110.	Integrated Cooperative Development Project in selected districts.
111	Assistance to Cooperatives for Women
112.	Assistance for Cooperative Marketing Processing and Storage Programme in Cooperatively under developed States/UTs
113	Cooperative Sugar Mills
114	Growers Cooperative Spinning Mills
115	Assistance to Weaker Sections Cooperatives
116	Study Group on Community and Cooperation for Weaker Sections in Tribal Areas
117	Assistance to National Federation of Labour Cooperatives for Weaker Sections

Primary Health Care System

175 SHRI MULLAPPALLY RAMA THANDRAN Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state

(a) the name of the States which have achieved highest standard in Primary Health Care System;

(b) whether the Government of Kerala has submitted any proposal to the Union Government for the quality improvement of health care facilities of the coastal areas, especially for the fishermen and

(c) if so, the estimated cost of the project and the response of the Union Government thereto?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SALEEM IQBAL SHERVANI) (a) No evaluation of State-wise standards in Primary Health Care System has been conducted

(b) and (c) Government of Kerala had submitted to the Planning Commission a project proposal for improvement of existing Health Care in Govt. Coastal Health Institutions of Kerala at an estimated cost of Rs. 11.78 crores for special central assistance. The proposal envisaged repair and maintenance of existing health institutions, improvement of water supply and sanitation, supply of medicines, improvement of IEC activities, upgradation of Lab. facilities and epidemiological surveillance system through improved community participation etc. The Planning Commission has suggested to the State Government that the Govt. may draw up a proposal for implementation of these interventions in one selected coastal block during the remaining period of the Eighth Plan and based on the experience gained a proposal for improvement of coastal areas may be prepared as a part of the Ninth Plan.

Illegal Arms Trade

176 SHRI RAM KRIPAL YADAV Will the Minister of HOME AFFAIRS be pleased to state

(a) whether the Government are aware of the illegal arms trade in Delhi's eastern border villages

(b) if so, whether the Government have made any investigation into it,

(c) if so, the outcome thereof, and

(d) the action taken thereon?

THE MINISTER OF HOME AFFAIRS (SHRI INDRAJIT GUPTA) (a) According to the information received from the Delhi Police, no illegal arms trade in Delhi's eastern border villages has come to notice recently

(b) to (d) Do not arise

Profit of Fertilizer Industry

177 DR. LAXMINARAYAN PANDEY Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state

(a) whether the profit earned by the fertilizer industry in India has been slashed down during the last two years, and

(b) if so, the details and reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SHEELAM OLA) (a) and (b) Excluding the two sick fertilizer companies, the post tax profits of the other eight Central public sector fertilizer enterprises have gone up from Rs. 598.03 crore in 1993-94 to Rs. 656.46 crore in 1995-96 (provisional estimates)

Import of Urea

178 SHRI LALIT ORAON
PROF. RASA SINGH RAWAT

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state

(a) the names of the countries from which the urea has been imported along with its quantum and rates during the years 1993-94, 1994-95, 1995-96 and 1996-97 till June 30, 1996,

(b) whether such cases have come to the notice of the Government in which the payment has been made to the foreign firm for urea but the supply has not been received so far, and

(c) if so, the details thereof and the action taken so far to recover the amount paid?